

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 80 OF 2017 &
IA NO. 1891 OF 2019**

Dated : 23rd October, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of :

**Power Grid Corporation of India Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Shikha Ohri
Mr. Matrugupta Mishra

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

Mr. Rajiv Srivastava for R-10

Mr. S.K.Chaturvedi. for R-11

Mr. R. B. Sharma
Mr. Mohit K.Mudgal for R-12 & 13

ORDER

At the request of learned counsel for the parties, list this matter for hearing on **26.02.2020.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

kt/mkj